

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 22.07.2019 (MONDAY)
COURT OF CHAIRPERSON
10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Orders (For Renewal of FDR)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition App. (AT) No. 38 of 2018	P. Dwaraknath Reddy Vs. Competition Commission of India	A. Chakrabarty	Udayan Jain-R1
2.	Competition App. (AT) No. 39 of 2018	R.P. Khaitan & Ors. Vs. Competition Commission of India	A. Chakrabarty	Udayan Jain-R1
3.	Competition App. (AT) No. 40 of 2018	Ultratech Cement Ltd. Vs. CCI With	Nisha Kaur Uberoi	Zoheb Hussain
4.	Competition App. (AT) No. 41 of 2018	Ultratech Cement Ltd. Vs. CCI	Nisha Kaur Uberoi	Zoheb Hussain
5.	Competition. App. (AT) No. 87 of 2018	Pushpa M Vs. CCI & Ors With	Ravisekhar Nair	Avinash Sharma-R1 Abhijeet Sinha-R2
6.	Competition. App. (AT) No. 88 of 2018	Jainuddin Thanawala Vs. CCI & Ors With	Ravisekhar Nair	Avinash Sharma-R1 Abhijeet Sinha-R2 Mohit Gouri-R3 Deeksha Manchanda-R4
7.	Competition App. (AT) No. 89 of 2018	Joeb Thanawala Vs. Competition Commission of India & Ors. With	Ravisekhar Nair	Avinash Sharma Abhijeet Sinha-R2
8.	Competition App. (AT) No. 90 of 2018	Geep Industries (India) Pvt. Ltd. Vs. Competition Commission of India & Ors.	Ravisekhar Nair	Avinash Sharma-R1 Abhijeet Sinha-R2
9.	Competition App. (AT) No. 100 of 2018	The Avadh Sugar & Energy Ltd. Vs. Competition Commission of India & Ors.	Pankaj Bhagat	Sanyat Lodha
10.	TA (AT) (Compt.) No. 08 of 2017 (Old Appeal No. 46/2016)	ACC Limited. Vs. Competition Commission of India & Ors.	Pallavi S. Shroff, Harman Singh Sandhu	Vivek Gupta (R-DSDH) Vaibhav Gaggar (R-CCI)
11.	TA (AT) (Compt.) No. 11 of 2017 (Old Appeal No. 49/2016)	Jaiprakash Associates Ltd. vs. Competition commission of India & Anr.	H.S. Chandhoke, G.R. Bhatia	Vaibhav Gaggar, R-1 Atul Dua, R-2
12.	TA (AT) (Compt.) No. 26 of 2017 (Old Appeal No. 65 /2016)	Ambuja Cements Limited Vs. Competition Commission of India & Ors.	Nisha kaur Uberoi	Vaibhav Gaggar, R-1 Atul Dua R-Builder Assos.

For Orders

13.	I.A No. 2244 of 2019 in Comp. App (AT) (Ins) No. 731 of 2019 (Mentioned)	K.R.V. Uday Charan Rao. Vs. Bank of India.	Sourabh Gupta	
14.	Comp. App. (AT) (Ins) No. 781 of 2018	Srei Infrastructure Finance Ltd. Vs. Sundresh Bhatt, RP Sterling Biotech Ltd.	Arijit Mazumdar	Satendra K. Rai- RP Sandip Bajaj-OL
15.	Comp. App. (AT) (Ins) No. 331 of 2019	M. Ravindranath Reddy Vs. G. Kishan & Ors.	Aditi Sharma	Saurabh Jain (R1- R4)
16.	Comp. App. (AT) (Ins) No. 550 of 2019	SV. Ramasamy Vs. S. Muthu Raju & Anr.	Juhi Bhambhani	Parameshwar-R1 Pramod Kumar-R2
17.	Comp. App. (AT) (Ins) No. 659 of 2019	R.V. Tyagarajan. Vs. State Bank of India & Ors.	Shantanu Singh	Madhusmita Bora
18.	Comp. App. (AT) No. 91 of 2019	M.Chandra Sekhar Rao & Ors. Vs. MPR Refractories Ltd & Ors.	Dhruv Gupta	Anshuman Sharma- (R1, R2& R5)

For Admission (Fresh Cases)

19.	Comp. App. (AT) (Ins) No. 736 of 2019	Kline Technical Consulting LLC. Vs. Central Electronics Ltd.	Alok Tripathi	
20.	Comp. App. (AT) (Ins) No. 737 of 2019	Sandvik Asia Pvt Ltd. Vs. The Indure Pvt Ltd.	Rajat Pradhan	
21.	Comp. App. (AT) (Ins) No. 738 of 2019	Jayesh H. I.R.P of Hotel Horizon Pvt Ltd. Vs. Tea 4 Health Pvt Ltd.	Ashish	
22.	Comp. App. (AT) (Ins) No. 739 of 2019	Sanwalchand Premchand Sanghvi. Vs. Bank of India & Anr.	Puneet Jain	
23.	Comp. App. (AT) (Ins) No. 740 of 2019	Simplex Infrastructures Ltd. Vs. Nitesh Estates Ltd.	S.Jalan	V.Shyamohan
24.	Comp. App. (AT) No. 186 of 2019	Shivi Holdings Pvt. Ltd. & Anr. Vs. RHC Holding Pvt. Ltd. & Ors.	Neeha Nagpal	
25.	Compensation Application (AT) No.1 of 2019 in Competition. App. (AT) No. 79-81 of 2012	Food Corporation of India. Vs. Excel Crop Care Ltd & Ors.	G.R. Bhatia	

For Admission (After Notice)

26.	Comp. App. (AT) (Ins) No. 467 of 2019	JSW Steel Ltd. Vs. Asok Kumar Gulla & Ors.	Aakashan Sahay	Saurabh Jain-R2
27.	Comp. App. (AT) (Ins) No. 260 of 2019	JDA Consultancy Services Pvt Ltd. Vs. Asset Reconstruction Company (India) Ltd & Ors.	Goutham Shivshankar	Anne Mathew-R1 Pallav Mongia-R2 Mayank Pandey- R3
28.	Comp. App. (AT) (Ins) No. 286 of 2019	Urban Infrastructure Trustees Ltd. Vs. Neelkanth Realty Pvt. Ltd.	K.J. John	Surekha Raman
29.	Comp. App. (AT) (Ins) No. 359 of 2019	Saregama India Ltd. Vs. Home Movie makers Pvt Ltd.	Aseem Chaturvedi	Aditya Verma
30.	Comp. App. (AT) (Ins) No. 370 of 2019	ICICI Bank Ltd. Vs. Shailendra Ajmera, Resolution Professional for Ruchi Soya Industries Ltd.& Anr.	Charu Bansal	Swapnil Gupta-R1 Aakarshan Sahay- COC
31.	Comp. App. (AT) (Ins) No. 371 of 2019	Synergy Property Development Service Pvt Ltd. Vs. Bellona Estate Developers Ltd.	Balaji Srinivasan	
32.	Comp. App. (AT) (Ins) No. 411 of 2019	U Balakrishna Bhat Vs. Uttar Pradesh Power Corporation Ltd. &Ors.	Sunil Fernandes	Akshat Jain- R2,3&4 Rakesh Upadhyay- R5
33.	Comp. App. (AT) (Ins) No. 412 of 2019	Agarwal Coal Corporation Pvt. Ltd. Vs. Sun Paper Mill Ltd. & Anr.	Varsha Banerjee	Madhusmita Bora G. Ananda Selvan (R2)
34.	Comp. App. (AT) (Ins) No. 466 of 2019	DBS Bank India Ltd. Vs. Edu Smart Services Pvt. Ltd. & Ors.	Sakal Bhushan	Ritu Rastogi- R1,2&8 Misha-R9 Abhay Kumar- R7,10,11&13
35.	Comp. App. (AT) (Ins) No. 514 of 2019	Anandcine Services Pvt Ltd. Vs. Asset Reconstruction Company (India) Ltd & Anr.	Mithun Verghis	Anne Mathew-R1
36.	Comp. App. (AT) (Ins) No. 525 of 2019 & I.A. No.1890 of 2019	V Hotels Ltd. Vs. Asset Reconstruction Company (India) Ltd. With	Hitesh Sachar	Shivani Garg
37.	Comp. App. (AT) (Ins) No. 627 of 2019	Tulip Star Hotels Ltd. & Anr. Vs. Asset Reconstruction Company(India) Ltd. Anr.	Anuj Jain	Yugank Goel

38.	Comp. App. (AT) (Ins) No. 646 of 2019	Punjab National Bank Vs. K. Periyasamy & Ors.	Rajesh Kr. Gautam	T.R. Sundaram- R1&2 J.Manivannan-R3
39.	Comp. App. (AT) (Ins) No. 538 of 2019	K. Paramasivam. Vs. The karur Vysya Bank Ltd & Anr.	P.J Sri Ganesh	
40.	Comp. App. (AT) (Ins) No. 553 of 2019	IDBI Bank Vs. Mamta Binani & Ors.	Manmeet Singh	Arjun Asthana-R1 Shreyan Edupuqanti-R2
41.	Comp. App. (AT) (Ins) No. 554 of 2019	Industrial engineering Co. Vs. Merchem Ltd & Anr.	Dharita Purvish Malkan	
42.	Comp. App. (AT) No.118 of 2019	Ajay Batra & Anr. Vs. BHP Machines Ltd & Ors.	Uttam Datt	Deepak Jain (R21-R25)
43.	Comp. App. (AT) No. 390 of 2018	Harish Jain Vs. Haveli Restaurant & Resorts Ltd. & Ors.	Kunal Tandon	Amit Vinayak (R1- R4), Nitesh Srivastava (R6)

After the above or 12:00 noon, whichever is earlier.

For Admission (After Notice)

44.	Comp. App. (AT) (Ins) No. 377 of 2019	Edelweiss Asset Reconstruction Company Ltd. Vs. Sachet Infrastructure Pvt Ltd & Anr. With	Shardul S. Shroff	Manisha Choudhary
45.	Comp. App. (AT) (Ins) No. 378 of 2019	Edelweiss Asset Reconstruction Company Ltd. Vs. Superlative Infrastructure Pvt Ltd & Anr. With	Shardul S. Shroff	Manisha Choudhary
46.	Comp. App. (AT) (Ins) No. 379 of 2019	Edelweiss Asset Reconstruction Company Ltd. Vs. Magad Realtors Pvt Ltd & Anr. With	Shardul S. Shroff	Manisha Choudhary
47.	Comp. App. (AT) (Ins) No. 380 of 2019	Edelweiss Asset Reconstruction Company Ltd. Vs. Mehak Realtech Pvt Ltd & Anr. With	Shardul S. Shroff	Manisha Choudhary
48.	Comp. App. (AT) (Ins) No. 381 of 2019	Edelweiss Asset Reconstruction Company Ltd. Vs. Sameeksha Estate Pvt Ltd & Anr. With	Shardul S. Shroff	Manisha Choudhary
49.	Comp. App. (AT) (Ins) No. 382 of 2019	Edelweiss Asset Reconstruction Company Ltd. Vs. Manogayan Estates Pvt Ltd & Anr. With	Shardul S. Shroff	Manisha Choudhary
50.	Comp. App. (AT) (Ins) No. 383 of 2019	Edelweiss Asset Reconstruction Company Ltd. Vs.	Shardul S. Shroff	Manisha Choudhary

		Bhisham Infrastructure Pvt Ltd & Anr. With		
51.	Comp. App. (AT) (Ins) No. 384 of 2019	Edelweiss Asset Reconstruction Company Ltd. Vs. Neeleshwar Mines & Minerals (India) Pvt. Ltd & Anr. With	Shardul S. Shroff	Manisha Choudhary
52.	Comp. App. (AT) (Ins) No. 385 of 2019	Edelweiss Asset Reconstruction Company Ltd. Vs. Jamvant Estates Pvt Ltd & Anr.	Shardul S. Shroff	Manisha Chaudhary

02:00 PM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 943 of 2019 in Comp. App. (AT) No. 208 of 2018	63 Moons Technologies Ltd. Vs. Union of India & Ors.	Misha RohtagiMohta	Sanjay Shorey
2.	Compt. Appeal (AT) No. 1-03 of 2017	Coal India Limited &Ors Vs. Competition Commission of India &Anr. With	Gauri Mehta	Rishad A. Chowdhury (R-CCI) Matrugupta Mishra (R-2, Mahagenco) Rashmita Roy Chowdhury (R-3, GSECL)
3.	Compt. Appeal (AT) No. 11/2017	Coal India Limited &Ors. Vs. CCI &Ors. With	Pallavi S. Shroff	Rishad A. Chowdhury (R-1) Varun K. Chopra (R-2, MPPGCL)
4.	Compt. Appeal (AT) No. 12/2017	Coal India Limited &Anr. Vs. CCI &Anr.	Pallavi S. Shroff	Rishad A. Chowdhury (R-1), MA Venkata Subramanian (R-2, GHCL)

For Admission

5.	Competition App.(AT) No. 63 of 2018	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India &Ors. With	Sonal Jain	Nisha Kaur Uberoi Shiv Johar (R2), Aman Singh Sethi (R3 &R4)
6.	Competition App.(AT) No. 64 of 2018	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors. With	Sonal Jain	Nisha Kaur Uberoi Shiv Johar (R2), Aman Singh Sethi (R3 &R4)

7.	Competition App.(AT) No. 65 of 2018	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors. With	Sonal Jain	Nisha Kaur Uberoi Shiv Johar (R2), Aman Singh Sethi (R3 & R4)
8.	Competition App.(AT) No. 66 of 2018	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors.	Sonal Jain	Nisha Kaur Uberoi Shiv Johar (R2), Aman Singh Sethi (R3 & R4)

For Hearing (Part Heard)

9.	Competition Appeal (AT) No. 11 of 2018	ITC Ltd. Vs. CCI	Kanika Chaudhary Nayar	Samar Bansal
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03:00 PM

For Orders

10.	Comp. App. (AT) (Ins) No. 536 of 2019 & I.A No. 1857 of 2019	IDBI Bank Ltd. Vs. Anuj Jain IRP, Jaypee Infratech Ltd. & Anr. With	Bishwajit Dubey	Sumant Batra (IRP)
11.	Comp. App. (AT) (Ins) No. 708 of 2019	Jaypee Greens Krescent Home Buyers Welfare Association & Ors. Vs. Jaypee Infratech Ltd Through Anuj Jain, Interim Resolution Profession.	Shivam Pandey	Sumant Batra –RP Yogesh Sharma- NBCC

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By Order
-sd/-

Registrar